

**NATIONAL COMPANY LAW APPELLANT TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT) (INSOLVENCY) NO.871-872 OF 2019**

**In the matter of:**

**Santosh Wasantrao Walokar**

**Appellant**

**Vs**

**Murli Industries Ltd & Anr**

**Respondent**

Mr. Abhijit Sinha and Mr. Milan Singh Negi, Advocates for appellant.  
Mr. Raju Ramchandran, Sr.Advocate, Ms Neha Naik, Mr. Sumesh Dhawan,  
Ms Samriti Verma, Advocates for R1  
Mr Arun Kathpalia, Sr.Advocate and Mr. R.P. Agarwal, Advocates for Financial  
Creditors.  
Mr. Ramji Srinivasan, Sr. Advocate with Mr. Ajay Bhargava, Ms Wamika  
Trehan, Ms Varsha Sethi and Ms Sylona Mohapatra, Advocates for  
Respondent No.2.

**And**

**COMPANY APPEAL (AT) (INSOLVENCY) NO.880-881 OF 2019**

**In the matter of:**

**Lalchand Maloo**

**Appellant**

**Vs**

**Vijay Kumar Iyer  
RP of Murli Industries Ltd & Anr**

**Respondent**

Mr. Alok Dhir, Mr. Varsha Banerjee, Mr Kunal Godhwani Mr. Akshat Singh,  
Advocates for Appellant.  
Mr. Raju Ramchandran, Sr.Advocate, Ms Neha Naik, Mr. Sumesh Dhawan,  
Ms Samriti Verma, Advocates for R1  
Mr Arun Kathpalia, Sr.Advocate and Mr. R.P. Agarwal, Advocates for Financial  
Creditors.  
Mr. Ramji Srinivasan, Sr. Advocate with Mr. Ajay Bhargava, Ms Wamika  
Trehan, Ms Varsha Sethi and Ms Sylona Mohapatra, Advocates for  
Respondent No.2.

**And**

**COMPANY APPEAL (AT) (INSOLVENCY) NO.924 OF 2019**

**In the matter of:**

**Sneha Traders**

**Appellant**

**Vs**

**Vijay Kumar Iyer  
RP of Murli Industries Ltd & Anr**

**Respondent**

Mr Radhy Agrawal, Mr. Amit Agrawal, Mr. Harsh Gokhale, Advocates for appellant.

Mr. Raju Ramchandran, Sr.Advocate, Ms Neha Naik, Mr. Sumesh Dhawan, Ms Samriti Verma, Advocates for R1

**And**

**COMPANY APPEAL (AT) (INSOLVENCY) NO.925 OF 2019**

**In the matter of:**

**Shamrao Baliram**

**Appellant**

**Vs**

**Vijay Kumar Iyer  
RP of Murli Industries Ltd & Anr**

**Respondent**

Mr Radhy Agrawal, Mr. Amit Agrawal, Mr. Harsh Gokhale, Advocates for appellant.

Mr. Raju Ramchandran, Sr.Advocate, Ms Neha Naik, Mr. Sumesh Dhawan, Ms Samriti Verma, Advocates for R1

**ORDER**

**17.09.2019-** Mr. Raju Ramchandran, Senior Advocate representing the Resolution Professional submits that three more appeals filed in regard to the same impugned order (approval of Resolution Plan) are pending consideration before the Hon'ble Chairperson's Court. He submits that he intends to approach the Hon'ble Chairperson to seek a direction in regard to listing of those matters and the instant four appeals before one Bench. Such a move appears to be necessary and conducive to justice in as much as the same would avoid conflict of judgement. We, therefore, deem it appropriate to defer the hearing.

2. Learned counsel for the appellant shall provide a copy of the Paper Book to Shri R.P. Agarwal, Advocate representing Financial Creditors.
3. List the appeals for admission (after notice) on **23<sup>rd</sup> September, 2019.**

**(Justice Bansi Lal Bhat)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**Bm/nn**